

National Company Law Tribunal

Allahabad Bench

CP NO. 40/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: Neesaj Kumari Gupta & ors. V/S N.K. Resorts Pvt Ltd.
SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	R.N. Singh	Law	Petitioner	Onw
2.	Nischal Kumar Neesaj	Adv.	Respondent No. 2	24/1

CP No. 40/ND/2016

The matter is taken up on being mentioned by the learned counsel for both the parties seeking adjournment on such ground that arguing counsel could not be able to reach due to late running of the Train.

In view of this, at the request of counsel for both the parties, the matter is adjourned for argument on 9th February, 2018.

The matter be listed on 9th February, 2018.

Date: 10/01/2018

Typed by
Jyoti
(Stenographer)

H.P. Chaturvedi,
Member(Judicial)